

4. Higher dose Lyntestronol products (for gynaecological disorders)
5. Piperazine (Drug for thread worm)
6. Oxyphenbutazone / Phenylbutazone (Anti-arthritis)
7. Analgin (Antipyretic, Analgesic and Anti inflammatory)

Air Taxi Service

***767. SHRI BHATTAM SRIRAMA-MURTY :** Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether Government have accepted in principle the involvement of non-resident Indians (NRI) in the operation of the Air Taxi service in the country;

(b) whether Government have also decided to give licence to any non-resident Indian for acquiring a 10 seater aircraft from abroad or a 19 seater indigenously made aircraft;

(c) whether it was proposed to acquire on lease 4 Boeings 737 and two Airbuses; and

(d) whether orders have been placed for acquisition of aircraft during 1989-91 ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) Any citizen of India is eligible to apply for Air Taxi Operating Certificate.

(b) Only twin-engined fixed wing aircraft with a seating capacity not exceeding 10 persons in case of aircraft manufactured abroad but already available in India and 19 in case of aircraft manufactured in India, are allowed to run as Air Taxi. Presently, no import of aircraft into India is permitted for the purpose of operating Air Taxi Service.

(c) Indian Airlines has plans to take one A-300 and 4 B-737 aircraft on lease during 1987-88.

(d) Indian Airlines have placed orders for acquisition of 19 A-320 aircraft for delivery during 1989-90.

Advertisements regarding reservation of berths/seats

***768. SHRI KAMAL CHAUDHRY :** Will the Minister of RAILWAYS be pleased to state :

(a) the amount spent by the Railways on advertisements in regard to the use of railways and reservation of berths/seats during the last three years ending 31st December, 1986; and

(b) the need for such advertisements ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) An amount of about Rs. 79 lakhs has been spent by the Railways during the last three years ending 31st December, 1986.

(b) These advertisements are generally to inform the travelling public of the services provided by the Railways and the facilities offered and serve as means of improving safety and punctuality in the running of trains.

Abortion due to sex determination tests

***769. SHRI SYED SHAHABUDDIN :** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government are aware of the sharp rise in the incidence of abortion in the country as a result of sex determination tests;

(b) whether Government are aware of the long term impact of the imbalance between male and female birth ratio through artificial human intervention;

(c) the steps taken by Government or proposed to be taken for changing the social attitude towards daughters; and

(d) the penal methods adopted to curb unnecessary sex determination tests ?